

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 325 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Timarpur Okhla Waste Management Co. Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant (s): Mr. Kumar Mihir**

**ORDER**

Admit. Issue notice to the Respondents returnable on 23.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **23.01.2014.**

**(Rakesh Nath)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam)  
Chairperson**